GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

Rajya Sabha

UNSTARRED QUESTION NO.: 49 TO BE ANSWERED ON THE 21st July 2025

INVESTIGATION INTO AI-171 FLIGHT CRASH

49. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the status of the investigation initiated by Aircraft Accident Investigation Bureau (AAIB) into the unfortunate accident involving Air India Flight AI-171 at Ahmedabad Airport on 12th June, 2025;
- (b) the status of data extraction process from the black boxes and outcome of its analysis;
- (c) whether Government was able to arrive at any conclusion for the reason for the crash;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

- (a): An Investigation has been ordered by Director General, Aircraft Accident Investigation Bureau (AAIB) under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to the accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.
- (b): The data from one of the Flight Recorders of Al-171 (VT-ANB) has been downloaded in the Flight Recorder Lab of the AAIB at Udaan Bhawan.

(c) to (e): A preliminary report on the accident has been published by AAIB on 12.07.2025 and is available on their website www.aaib.gov.in.

The investigation is in progress to determine the probable cause(s)/contributory factor(s) leading to the accident.
